

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 353 OF 2022**

**IN THE MATTER OF:**

**Kartik Sharma**

**....PETITIONER**

**VERSUS**

**State of Uttarakhand & Ors.**

**....RESPONDENT**

**MEMO OF PARTIES (As per order dated 09.03.2026)**

**Kartik Sharma**

**....PETITIONER**

**VERSUS**

**1. State of Uttarakhand**

Through Chief Secretary

Government of Uttarakhand,

4 Subhash Road, New Building

Uttarakhand Secretariat, Subhash Road, Dehradun, Uttarakhand-248001

Email: [cs-uttaranchal@nic.in](mailto:cs-uttaranchal@nic.in)/ [chiefsecyuk@gmail.com](mailto:chiefsecyuk@gmail.com)

[Secy-cm-ua@nic.in](mailto:Secy-cm-ua@nic.in)

**.....(RESPONDENT NO.1)**

**2. M/s Hotel Elegant Hills**

Alias Elegant Hills Homestay

Kulri Chowk, Mussoorie, Dehradun-248179

**.....(RESPONDENT NO.2)**

**3. Uttarakhand Pollution Control Board**

Through Member Secretary

Gaura Devi Bhawan, 46 B IT Park,

Sahastradhara, Dehradun, Uttarakhand 248001

Email: [msukpcb@yahoo.com](mailto:msukpcb@yahoo.com)

**.....(RESPONDENT NO.3)**